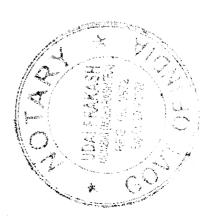
## Annexure- 6: Other stakeholders, if any (other than financial creditors and operational creditors)

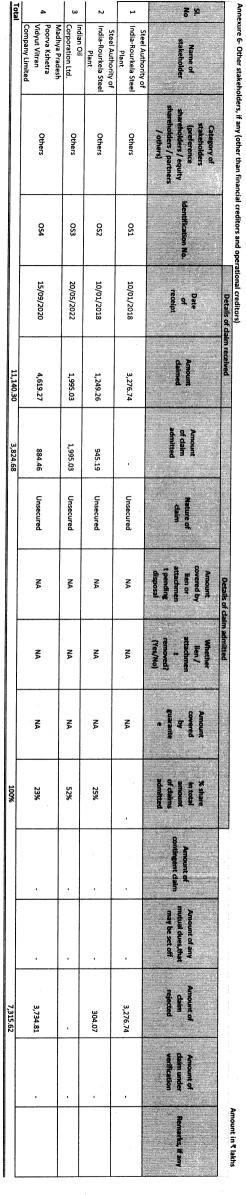
## **Notes:**

- 1. All claims received from any other stakeholder either by hard copy or in soft form have been considered.
- 2. The claims have been verified by the Liquidator based on the evidence/ information/proof /details/invoices towards which the claims have arisen, submitted by the respective stakeholder. The amount does not necessarily match with the books of accounts of the Company.
- 3. The claim amount admitted is subject to further scrutinization based on subsequent information/documents sought from the Corporate Debtor/ creditors, and the Liquidator may modify/ correct the list of claims, on the directions of the NCLT, or otherwise.
- 4. The debts or dues of these stakeholders are unsecured.











Amount in ₹ lakhs